

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 210  
CA No. 02/JPR/2022  
CP No. 195/130/JPR/2020  
Under Section 130 of  
Companies Act, 2013

**In the matter of:**

**Basant Kumar Goyal & Ors.**

...Petitioners

**Versus**

**Mentor Home Loans India Ltd. & Ors.**

... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Sandeep Taneja, Adv.  
Sandeep Pathak, Adv.  
Saurabh Jain, Adv.

For the Respondent : Amol Vyas, Adv.  
Samay Maheshwari, Adv.  
Prakul Khurana, Adv.  
Shivangshu Naval, Adv.  
Akanksha Noval, Adv.

**ORDER**

List the matter on 16.04.2024 at 02:30 PM which is already fixed.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

April 15, 2024